

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 430/TT/2014

Subject : Truing up of transmission tariff for 2009-14 tariff period and determination of transmission tariff for 2014-19 tariff period for 220 kV D/C Anta Transmission System in Northern Region.

Date of Hearing : 13.1.2016

Coram : Shri A. S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Limited and 16 others

Parties present : Shri M. M. Mondal, PGCIL
Shri Vivek Kumar Singh, PGCIL
Shri S. S. Raju, PGCIL
Shri D. K. Karma, PGCIL
Smt. Sangeeta Edwards, PGCIL
Shri S. C. Taneja, PGCIL
Shri Rakesh Prasad, PGCIL
Shri S. K. Agarwal, Advocate, Rajasthan Discoms
Shri S. P. Das, Advocate, Rajasthan Discoms
Smt. Neelam, Advocate, Rajasthan Discoms

Record of Proceedings

The representative of the petitioner submitted that:-

- a) The instant petition has been filed for truing up of transmission tariff for 2009-14 tariff period and determination of transmission tariff for 2014-19 tariff period for 220 kV D/C Anta Transmission System in Northern Region.
- b) The transmission charges for the instant asset for the 2009-14 period was approved by the Commission vide Order dated 14.11.2011 in Petition No. 89/2009.
- c) No additional capital expenditure has been claimed for 2009-14 and 2014-19.

2. The learned counsel for Rajasthan Discoms, Respondent No. 2, 3 & 4 submitted that reply to the petitioner has already been filed by it vide affidavit dated 3.12.2014.



3. The Commission directed the petitioner to file rejoinder to the reply filed by Rajasthan Discoms by 18.1.2016.

4. Subject to the above, order in the petition was reserved.

By order of the Commission

sd/-
V. Sreenivas
Dy. Chief (Law)

